## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:3444 ANSWERED ON:29.07.2009 INDUS WATER TREATY Ahir Shri Hansraj Gangaram;Beg Shri Mirza Mehboob

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether India and Pakistan have held any meeting on Indus Water Treaty recently;
- (b) if so, the details thereof alongwith the outcome of the meeting;
- (c) whether the State Government of Jammu and Kashmir has requested the Union Government for any compensation for the losses it has to suffer as a result of the Indus Water Treaty; and
- (d) if so, the details thereof alongwith the reaction of the Government thereto?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

- (a) & (b) Under the provisions of the Indus Waters Treaty 1960 between India and Pakistan, the Permanent Indus Commission (PIC) held its 103rd meeting at New Delhi in May-June 2009. The Annual Report of the PIC and the records of its 102nd and 103rd meetings were finalized and signed. The programmes of tours and meetings of the PIC during 2009-10 were agreed upon. The views of either side were exchanged on other agenda items.
- (c) & (d) As per available information, no such request from the State Government of Jammu and Kashmir has been received in the Ministry of Water Resources.